

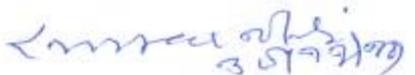
DECLARATION OF ASSETS & LIABILITIES BY RAM DHANI SINGH, M.L.A., 209 KARGHAR

I, Ram Dhani Singh, son of Durga Singh, aged- 79 year's Vill+P.O.Dev khaira, P.S. Kochas, Disst. Rohtas give hereinbelow the details of the assets (immovable, Movable, bank balance, etc.) of my self., Inherited ancestral agricultural, non & agricultural land, residential building at Kargahar, Rohtas, Bihar are also given below.

A Details of Immovable assets as on 20-12-2011

S. No.	DESCRIPTION	SELF	WIFE
(i)	Cash	7,250=00	
(ii)	Deposit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha, Patna S.B.I., KIrishna Puri Central Bank of india, Dehri P.N.B., Karghar P.N.B, Karghar Fixed deposite at S.B.I Vidhan Sabha	3,48,420=00 35,528=00 66,988=00 14,725=00 78,925=00 3,19,669=00	-
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP L.I.C. Pension from Patna. L.I.C. Pension from, Patna Teacher's Pension Room Rent from electricity office	5,608=00 per month 2,000=00 per month 5,385=00 per month 937=50 per month	-
(iv)	Moter Vehicles (Endeavour) (details of make etc. BR24J-5000)	18,00,000=00	-
(v)	Jewellery (Gold+Silver) (Details of Weight & Value)		100gm, Rs. 1,20,000=00 Transfer to her Daughter's since deceased.
(vi)	Rifle -	(Lisence No. 387/20.11.1973 Rs. 75,000=00	-
(vii)	other Assets, such as values of claims/interest	20,000=00	-

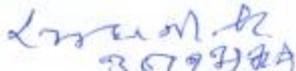
PATNA


(RAM DHANI SINGH)

B. Details of Immovable assets as on 20-12-2011

S.No.	DESCRIPTION	SELF	WIFE
(i)	Agricultural Land Location (s) Extent (Total Measurement) Current market Value	4.58 Acre, At- Dev khaira 18,80,000=00	-
(ii)	Non-Agricultural Land Location (s) Survey (Khata) number (s) Extent (Total measurement) Current market Value	0.05 Acre, At- Dev khaira 1,27,000=00	-
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) number (s) Extent (Total measurement) Current market value	0.07 Acre, At- Kargahar 18,25,000=00	-
(iv)	House/Apartments etc. Location: ----- ----- Survey number(s) Extent (Total measurement) Current market value ----- -----	Soap No. - 18 at Kochas Alloted by District Board Sasaram on lease.	-
(v)	Others	10,000=00	-

PATNA


(RAM DHANI SINGH)

I give hereinbelow the details of my liabilities/overdues to public financial institution and government dues:

S.No.	Description.	Name and Address of Bank/ Financial institution(s) Department(s)	Amount outstanding as on 20-12-2011
(a) (i)	Loans from Banks: ----- -----		NIL
(ii)	Loans from financial institutions		NIL
(iii)	Government dues:-		
	(a) Telephone Office, Sasaram		1,587=00
	(b) Bihar Vidhan Sabha		6,00,000=00
	(c) Tej Pratap Singh, kargahar		3,00,000=00
	(d) Gangrawati Devi & others.		4,00,000=00
(b) (i)	income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed. Give also Permanent Account Number (PAN)	NIL	-
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)	NIL	-
(iii)	Sales Tax (Only in case of proprietary business)	NIL	-
(iv)	Property Tax	NIL	-

PATNA

Ram Dhani Singh
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(RAM DHANI SINGH)